# GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF SCHOOL EDUCATION & LITERACY

### LOK SABHA UNSTARRED QUESTION NO. †2079 TO BE ANSWERED ON 24.12.2018

#### Sarva Shiksha Abhiyan

#### † 2079. DR. RAVINDRA KUMAR RAY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the teachers appointed under the Sarva Shiksha Abhiyan (SSA) have not been given permanent status till date due to which neglected areas are being deprived of educational facilities;
- (b) if so, whether the Government proposes to give such teachers permanent status or grant funds for the salary of such teachers to the State Governments to enable the States to appoint them on permanent posts;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

#### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH)

(a) to (d): Education being in the Concurrent List of the Constitution, a majority of the schools are under the jurisdiction of respective States and Union Territories (UT). Hence, the recruitment, service conditions and redeployment of teachers are primarily in the domain of respective State Governments and UT Administrations. The Central Government has been consistently pursuing the matter of expeditious recruitment and redeployment of teachers with the States and UTs at various fora. Advisories on this issue have also been issued to States and UTs from time to time. As per Section 23 (3) of the RTE Act, 2009, the salary and allowances payable to, and the terms and conditions of services of, teachers shall be such as may be prescribed. Further, Rule 18(1) of the Model RTE Rules, 2009, states that the State Government or the local authority, as the case may be, shall notify terms and conditions of service and salary and allowances of teachers in order to create a professional and permanent cadre of teachers.

The Integrated scheme for School Education- Samagra Shiksha, which subsumes the erstwhile Centrally sponsored schemes of Sarva Shiksha Abhiyan (SSA) and Rashtriya Madhyamik Shiksha Abhiyan (RMSA) and Teacher Education (TE) has been launched from 2018-19. The scheme has provision for providing assistance to the State and UTs for additional teachers to maintain appropriate Pupil-Teacher Ratio(PTR). The Central Government has also issued advisories to the States & UTs for redeployment of teachers to ensure that appropriate PTR is maintained as per norms in all the schools.

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